

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 3<sup>rd</sup> of April, 2024

**NO. HC.VII-100(Pt.-VIII)/2010/3463/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officer	Ph. No.	Email Id.
1.	P-1400	13-04-2024 to 14-04-2024	National Conference on Interpretation of Statutes for District Judiciary	<b>Shri Neiko Akami,</b> District and Sessions Judge, Phek	9436810520	neikokanuo@yahoo.com
				<b>Shri N. Longshithung Ezung,</b> Principal District and Sessions Judge, Tuensang,	9436267648	alongoe@yahoo.com
2.	P-1401	20-04-2024 to 21-04-2024	National Seminar on Cyber Crime and Electronic Evidence	<b>Smti Sonamoni Chanda,</b> Chief Judicial Magistrate, Dima Hasao	7086062464	sonamonichanda@gmail.com
				<b>Smti Subhadra Acharyya,</b> Chief Judicial Magistrate, Hailakandi	8638295215	subhadraacharyya@gmail.com
3.	P-1404	27-04-2024 to 28-04-2024	Workshop on Judgment Writing	<b>Smti Mallika Dutta,</b> Member, MACT, Kamrup , Amingaon	9957141347	mallikaduttat@gmail.com
				<b>Smti Tripti Ari,</b> Addl. District & Sessions Judge, FTC, Karimganj	9435083170	ari_tripti@yahoo.co.in

The aforesaid Officers are directed to attend the respective training programmes accordingly.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,  
Sd/- S.Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt.-VIII)/2010/3464-81/A, Dated 03-04-2024**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.